neither strikes nor loc-kouts for the next four to five years. A number of state Governments have informed that the matter is receiving their attention.

## **T.V. Expansion Programme**

\*832 SHRI B. L. SHAILESH : Will the Minister of INFORMATION AND BROADCASTING be pleused to state whether Government have formulated a programme to provide television sets in the rural areas for community use for the expansion of television programme and if so, the number of television sets proposed to be provided during the next two years ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : Deployment of 2000 VHF TV sets and 2000 direct reception sets community viewing in selected for villages of three district clusters in the six States of Andhra Pradesh, Orissa, Bihar, Uttar Pradesh, Gujarat and Maharashtra was approved during VI Plan under the INSAT utilisation. scheme. 883 direct reception sets and 358 VHF sets have been installed under this scheme and installation of the remaining sets is on hand. There is no approved scheme for deployment of additional community viewing sets during the next two years. Stato Governments have, however, been requested to provide additional community viewing TV sets.

## Seniority Lists of Work-charged Staff

6133. SHRIMATI GEETA MUK-HERJEE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Zonal Officers (W.C.) of C.P.W.D. have been assigned duty to prepare regional seniority lists of workcharged staff for purposes of confirmation as permanent;

(b) if so, whether seniority lists prepared by Zonal officer (W.C.)Bombay do not contain the date of birth of the workers; (c) whether seniority lists prepard by Zonal Officer (W.C.) Calcutta do not contain the date of joining the Department of the workers;

(d) whether seniority lists prepared by Zonal Officer (W.C.) New Delhi do not contain the Machine No. of the service book of the workers;

(e) whether the seniority lists prepared by all Zonal Officers do not state whether the workers are confirmed in the same posts or lower posts;

(f) if so, whether any step is being taken to rectify these irregularities; and

(g) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) Yes, Sir.

(b) The seniority lists issued by Zonal Officer (WC), Bombay do not contain the date of birth of the Workcharged staff of the civil categories

(c) This is not true.

(d) The seniority issued by the Zonal Officer (W.C.) New Delhi as on 1/1/83 do not contain the Machine No. of the Service book of the workers.

(e) The seniority lists prepared by the Zonal Officers, Calcutta and New Delhi contain the column of confirmation in the post in which the name of the worker appears. The seniority lists issued by Zonal Officer Bombay does not give indication of Confirmation.

(f) Column for Machine No. is being provided in the seniority lists by the Zonal Officer New Delhi. Corrigendum indicating date of birth and grade in which confirmed is being issued by Zonal Officer, Bombay.

(g) Does not arise.